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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 189/16	TP 77/17	Hearing	433(e)	Software One India Pvt. Ltd. Vs IIHT Cloud Solutions Pvt. Ltd.

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Put - Well solution

Counsel for petitioner is present. He reported that he has complied the provisions of I&B Code by filing Form No.5. Registry to check and put up. Counsel for respondents is present. Shri Sandeep Hegde filed vakalat for Respondent. Counsel for petitioner is directed to serve a copy on the respondent counsel and that time granted for filing objections.

List it on 11.07.2017.

MEMBER (J)

8971784550

MEMBER (T)